

PATNA HIGH COURT

NOTICE

The objections received from the Candidates in respect of Model Answers uploaded on the Website on the Court on 28.07.2017 of the Preliminary Test of District Judge (Entry Level), Direct from Bar Exam – 2016 held on 23.07.2017, have been upheld in respect of two questions only viz. question nos. 7 and 39.

The same are being changed as under:-

Question No.	Model Answer Uploaded earlier	Revised Answer
7	A	D
39	A	D

By order of the Court

Patna High Court
Dated : 16.08.2017


16/8/17
Registrar (Appointment)